

SCHEDULE II
FORM D
PROOF OF CLAIM BY FINANCIAL CREDITORS

(Under Regulation 18 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

Date: 13.12.2021

Shri. Shantanu Bhattacharjee
Liquidator of M/s. Jotisriram Himghar Private Ltd
Regn No. IBBI/IPA-001/IP-P01141/2018-2019/11868
N-527, Diamond Heritage, 16 Strand Road, Kolkata 700001
Email: ip_santanu@gmail.com

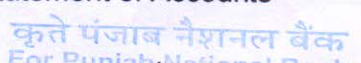
From
Punjab National Bank
Head Office: Plot No 4, Sector 10, Dwarka New Delhi- 110075
Acting through one of its SASTRA Division
SASTRA Division, Zonal office, United Tower, 3rd Floor, Hemanta Basu Sarani,
Kolkata-700001

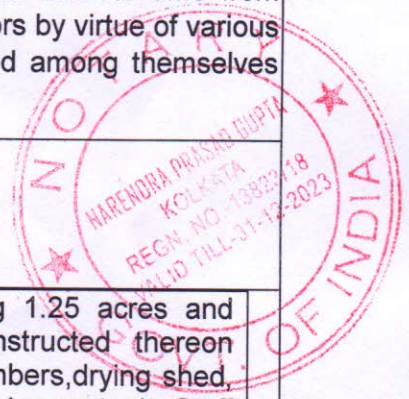
Subject: Submission of proof of claim in respect of the liquidation of M/s. Jotisriram Himghar Private Ltd under the Insolvency & Bankruptcy Code, 2016.

Madam/Sir,
PUNJAB NATIONAL BANK, hereby submits this claim in respect of the liquidation of M/s. Jotisriram Himghar Private Limited. The details for the same are set out below:

Relevant Particulars	
1. Name of the financial creditor (IF AN INCORPORATED BODY PROVIDE IDENTIFICATION NUMBER AND PROOF OF INCORPORATION, IF A PARTNERSHIP OR INDIVIDUAL PROVIDE IDENTIFICATION RECORDS* OF ALL THE PARTNERS OR THE INDIVIDUAL)	PUNJAB NATIONAL BANK PAN- AAACP0165G
2. Address and Email of Financial Creditor for Correspondence:	Head Office: Plot No 4, Sec 10 Dwarka New Delhi- 110075 Acting through one of its SASTRA Division SASTRA Division, Zonal office United Tower, 3 rd Floor, Hemanta Basu Sarani, Kolkata-700001 Email: zs8350@pnb.co.in zokollaw@pnb.co.in
3. Total amount of claim including any interest, as at the liquidation commencement date and details of nature of claim(whether Term	Rs. 17,86,88,597/-



Relevant Particulars		
	Loan, Secured, Unsecured)	
4.	Details of documents by reference to which the debt can be substantiated	Statement of accounts and other loan documents
5.	Details of any order of a Court of Tribunal that has adjudicated on the Non Payment of Debt	No
6.	Details of how and when debt incurred	Debt has been incurred by the Corporate Debtor by the way of various financial facilities availed from time to time from the financial creditors by virtue of various documents executed among themselves
7.	Details of any mutual credit, mutual debts, or other mutual dealings between the corporate debtor and the financial creditor which may be set-off against the claim	NIL
8.	Details of any security held, the value of the security, and the date it was given	Land admeasuring 1.25 acres and Cold storage constructed thereon consisting of Chambers,drying shed, machine room,condenser tank, Staff quarters,Electrical room at Mouza and Village-Jetesriram, Police Station- Jamalpur,District Burdwan.
8A	Whether Security Interest Relinquished	
9.	Details of any Assignment or Transfer of Debt in his favour	NIL
10	Details of the bank account to which the financial creditor's share of the proceeds of Liquidation can be transferred	A/C No -8350003171160 NAME-NON CUSTOMER INTERBANK ACCOUNT IFSC- PUNB0835000 ZONAL – SASTRA, KOLKATA
11	List out and attach the Documents Relied on in support of the Claim	Statement of Accounts 



(Signature of financial creditor or person authorised to act on his behalf)
[Please enclose the authority if this is being submitted on behalf of the financial creditor]

Name in BLOCK LETTERS: Sh. S Jegan Kovilmani

Position with or in relation to creditor: Asst. General Manager

Address of person signing: Zonal Sastra Department,
At United Tower, 3rd Floor, Hemanta Basu Sarani, **Kolkata-700001**

*PAN number, passport, AADHAAR Card or the identity card issued by the Election Commission of India.



SL No. 118/21

AFFIDAVIT

I, **Sh. S Jegan Kovilmani**, working with Punjab National Bank at SASTRA Division, Zonal Office, no 11, Hemanta Basu Sarani, Kolkata do hereby declare and state as follows:

1. The above named Corporate Debtor was, at the liquidation commencement date, that is the 15.11.2021 and still is, justly and truly indebted to Punjab National Bank in the sum of Rs. 17,86,88,597.
2. In respect of Banks claim of the said sum or any part thereof, I have relied on the documents specified below:

Statement of accounts.

3. The said documents are true, valid and genuine to the best of my knowledge, information and belief.
4. In respect of the said sum or any part thereof, I have not, nor have my partners or any of them, nor has any person, by my/our order, to my/our knowledge or belief, for my/our use, had or received any manner of satisfaction or security whatsoever, save and except the following:

NIL

Solemnly, affirmed at Kolkata on
13th day of December 2021

Before me, Notary/Oath Commissioner

कृते पंजाब नेशनल बैंक
For Punjab National Bank

मुख्य प्रबंधक / सहायक महाप्रबंधक
Chief Manager / Asst. General Manager

Deponent Signature

VERIFICATION

I, **the Deponent** hereinabove, do hereby verify that the contents of Para 1 to 4 of this affidavit are true and correct to my knowledge and belief. Nothing is false and nothing material has been concealed therefrom.

Verified at Kolkata on this 13th Day of December 2021.

कृते पंजाब नेशनल बैंक
For Punjab, National Bank

Identified by me

A. Banijee

Advocate

मुख्य प्रबंधक / सहायक महाप्रबंधक
Chief Manager / Asst. General Manager

Signature of claimant

NARENDRA PRASAD GUPTA
NOTARY

GOVERNMENT OF INDIA
REGN. NO.-13823/2018

&
ADVOCATE, HIGH COURT CALCUTTA
8, Old Post Office Street (Ground Floor)
In Front of F-Gate (High Court)
MOB.-8910576674
9883135090

L.T.I.(s) Signatures(s) of the
Executants attested by me on Identification

NARENDRA PRASAD GUPTA, NOTARY
Advocate, HIGH COURT, KOLKATA
Regd. No.-13823/2018, Govt. of india



13 DEC 2021

A/c No.	Total Dues upto 13.03.2020	ROI
0556305013155, 0556250021030 & 0556250021021	14,23,39,967	13.5

A/c No.	Total Dues upto 15-11- 2021	ROI
0556305013155, 0556250021030 & 0556250021021	17,81,88,597	13.5

Date	Dr	Cr	Balance	No. of Days	Product	ROI
14-03-2020			14,23,39,967	17	2419779439	13.5
31-03-2020	894986.92		143234953.92	30	4297048617	13.5
30-04-2020	1589319.35		144824273.27	31	4489552471	13.5
31-05-2020	1660519.41		146484792.67	30	4394543780	13.5
30-06-2020	1625379.21		148110171.88	62	9182830657	13.5
31-08-2020	3396389.42		151506561.30	30	4545196839	13.5
30-09-2020	1681100.20		153187661.50	31	4748817507	13.5
31-10-2020	1756411.95		154944073.46	30	4648322204	13.5
30-11-2020	1719242.46		156663315.92	31	4856562793	13.5
31-12-2020	1796262.95		158459578.87	31	4912246945	13.5
31-01-2021	1816858.46		160276437.33	28	4487740245	13.5
28-02-2021	1659849.13		161936286.46	31	5020024880	13.5
31-03-2021	1856721.53		163793007.99	30	4913790240	13.5
30-04-2021	1817429.27		165610437.26	31	5133923555	13.5
31-05-2021	1898848.44		167509285.69	30	5025278571	13.5
30-06-2021	1858664.68		169367950.37	31	5250406461	13.5
31-07-2021	1941931.16		171309881.53	31	5310606327	13.5
31-08-2021	1964196.86		173274078.39	30	5198222352	13.5
30-09-2021	1922630.18		175196708.57	31	5431097966	13.5
31-10-2021	2008762.26		177205470.83	15	2658082063	13.5
15-11-2021	983126.24		178188597.08			

Jotisriram Himghar Pvt Ltd

